				-	ere for previous Lis					
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	1	5708837	1	5708837	21.12				<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0								NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)									NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)	10	1158917	10	1158917	4.29				<u>Annexure 6</u>
7	Operational creditors (Government Dues)	1	5126532	1	5126532	18.97				<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	22	15033561	22	15033561	55.62				<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		34	27027847	34	27027847	100.00				